NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/62/(IB)/2017

NAME OF THE PETITIONER(S)

: VIJAYA R VAKHARIA

NAME OF THE RESPONDENT(S)

: RAYALA CORPORATION PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsels for both the parties are present. Counsel for the Applicant submitted the reply; copy of the same has been given to the other side. The other side prayed for time to file rejoinder. At request, time is enlarged with the direction that the rejoinder shall be filed before next date of hearing. Matter is posted for final hearing. Put up on 22.02.2018 at 10.30 A.M.

> 59-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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